NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.02.2021 <u>NOTICE</u>

Take notice that the following matters listed on 22.02.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 25.02.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 98 of 2019	Next Education India Pvt. Ltd. Vs.	Kumar Sudeep	Anand Sanjay M. Nuli
	Part Heard	K12 Techno Services Pvt. ltd.		
2.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2

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By the order of Hon'ble Acting Chairperson

Notice Board -sd/ Website: www.nclat.nic.in
 Registrar